

WWW.LIVELAW.IN
HIGH COURT OF CHHATTISGARH : BILASPUR

NOTIFICATION

No.5333/ SCDSA/ 2021

Bilaspur, Dated : 14th June, 2021

In exercise of powers conferred under Section 16 of the Advocates Act, 1961, read with Rule 7 of the High Court of Chhattisgarh (Designation of Senior Advocates) Rules, 2018 and in pursuance of the Judgment and Order dated 12/10/2017 of the Hon'ble Supreme Court of India in Writ Petition (Civil) No. 454 of 2015 (Ms. Indira Jaising Vs. Supreme Court of India through Secretary General and Ors.), the High Court of Chhattisgarh in its Full Court meeting dated 11/06/2021 has resolved to designate the following Advocates as **Senior Advocates** with immediate effect: :-

S.No.	Name of the Advocate
1	Shri Abhishek Sinha
2	Shri Ashish Shrivastava
3	Fouzia Mirza
4	Shri Govind Ram Miri
5	Shri Kishore Bhaduri
6	Shri Praphulla Kumar Bharat
7	Shri Rajeev Shrivastava
8	Dr. Rajesh Kumar Pandey
9	Shri Satish Chandra Verma
10	Sharmila Singhai
11	Shri Vivek Ranjan Tiwari
12	Shri Yogesh Chandra Sharma

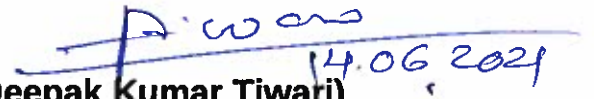
BY ORDER OF HON'BLE HIGH COURT

D. W. O. S.
14.06.2021.
(Deepak Kumar Tiwari)
Registrar General

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Mr. Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Mr. Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Mr. Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mr. Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
12. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
13. Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Advocate General, High Court of Chhattisgarh, Bilaspur, for information.
16. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
17. The Secretary General, Supreme Court of India, New Delhi.
18. The Registrar Generals of all High Courts.
19. The Secretary, Bar Council of India, New Delhi.
20. Steno to Registrar (Vigilance/ I&E/ Judicial/ S&A Cell/ I/c Registrar Computerization) High Court of Chhattisgarh, Bilaspur, for necessary information.

21. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
22. The District & Sessions Judge, Bastar at Jagdalpur/ Bilaspur/ Durg/ Raigarh/ Raipur/Rajnandgaon/Dakshin Bastar at Dantewara/ Janjgir-Champa/ Dhamtari/ Korba/ Mahasamund/ Kabirdham (Kawardha)/ Uttar Bastar (Kanker)/Korea (Baikunthpur)/ Jashpur/ Balod/ Bemetara/K ondagaon/Surajpur/ Sarguja at Ambikapur/ Baloda-Bazar/ Mungeli/ Balrampur at Ramanujanj for information.
23. The Principal Judge/Judge, Family Court Bemetara/ Bilaspur/ Korba/Raipur/ Raigarh/ Durg/Rajnandgaon/ Dhamtari/Mahasamund/Jashpur/Kanker/Bastar at Jagdalpur/ Janjgir-Champa/Kabirdham (Kawardha)/ Surguja at Ambikapur/ Korea (Manendragarh)/ Surajpur/Baloda Bazar/ for information.
24. Joint Registrar (S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E.&E/HCLSC/Adm.), High Court of Chhattisgarh, Bilaspur for information.
26. Chhattisgarh State Bar Council, Bilaspur for necessary information and circulation amongst all the Bar Association of the Chhattisgarh State.
27. High Court Bar Association, Bilaspur for necessary information .
28. Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
29. The President, Chhattisgarh State Industrial Court, Near Ghadi Chowk, Raipur with a request to circulate all the Presiding Officers of the Labour Courts.
30. Commercial Court, Sector-19, Kotara Bhantha, Nava Raipur, C.G. 492101.
31. Library, High Court of Chhattisgarh, Bilaspur for information.
32. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur,C.G. for necessary information.
33. Shri Abhishek Sinha, Add:-Sinha Chambers "Mohan Ganga" Vikas Nagar, (27 Kholi) Bilaspur (C.G.).
34. Shri Ashish Shrivastava, Add:-R-6/36, Rama Valley, Bilaspur- Raipur Highway, Bodri, Bilaspur- 495001.
35. Fouzia Mirza, Add:-F/7, Minocha Colony, Mungeli Road, Bilaspur, District-Bilaspur (C.G.)- 495001.
36. Shri Govind Ram Miri, Add:-"Gurukripa" Rajendra nagar, Near head post office, Bilaspur C.G., PIN- 495001.
37. Shri Kishore Bhaduri, Add.:-'SHANTWANA', Ground floor, Shubham Vihar, Mungeli Road, Bilaspur, Chhattisgarh.
38. Shri Praphulla Kumar Bharat, Add:-R-7/67, Rama Valley, High Court Road, Bodri, Bilaspur (C.G.).
39. Shri Rajeev Shrivastava, Add:-Near Old RTO Office, Mungeli Naka, Bilaspur (C.G.).
40. Dr. Rajesh Kumar Pandey, Add :- H.I.G.-71, Bajpai Castle, Behind Minocha Colony, Bilaspur, CG, Pin – 495001.

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41. Shri Satish Chandra Verma, Add:-Smti Ram Park Colony, Industrial Area, Yadunandan Nagar, Tifra, Bilaspur (C.G.).
 42. Sharmila Singhai, Add:-D-7, HIG-II, Abhilasha Parisar, Tifra, Bilaspur (CG).
 43. Shri Vivek Ranjan Tiwari, Add:-Pt. Ramgopal Tiwari Niwas Karbala Road, Juna Bilaspur (C.G.).
 44. Shri Yogesh Chandra Sharma, Add:-Aakash, D/50, HIG-1, Abhilasha parishar, Bilaspur (C.G.).
 45. Notice Board of the High Court of Chhattisgarh, Bilaspur.


(Deepak Kumar Tiwari)
Registrar General
14.06.2021